

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1547/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MAHESH CHANDRA & ANR.

Respondent(s)

Date : 11-04-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sarvesh Singh Baghel, AOR
Mr. Ajay Kumar Prajapati, Addv.
Mr. Leela Dhar Prajapati, Addv.

For Respondent(s)

Dr. Vinod Kumar Tewari, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Despite due service, none appears on behalf of respondent nos.

2.

Respondent no. 1 is duly represented.

Records received.

Four weeks time, is granted to counsel for appearing parties
to file additional documents.

After the expiry of said period, matter shall be processed for
listing before the Hon'ble Court as per the rules.

S.P.S. LALER
Registrar